

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP/120/397/398/AMR/2019		397/398	Vemuri Shyam Prasad & (02) others Vs Sri Sai Annapurna Packaging India Pvt Ltd & others

**ORDER**

**Present:** Mr. S. Nagesh Reddy & Mr. Y. Suryanarayana, Ld. Counsels for the Petitioners present. None appears for the Respondents.

None appears for the Respondents from last 2 hearings. For hearing, list the matter on 14.06.2024 as a last chance.

Sd/-  
SANJAY PURI  
MEMBER (TECHNICAL)

Sd/-  
RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)